NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.3/BB/ 2017	125	For Orders	7,8,9 of I&B Code	Sun-line Suppliers Pvt. Ltd Vs. Infinity Fab Engineering

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

FOR RESPONDENT!

D. JAYALAKSHMI, ADV

FOR RESPONDENT!

D. FALL

CORPORATE DEBTOR

LLP!

2. SHRISHA V.M.

PCS.

9025-7249-52.

SIGNATURE

REPRESENTATION TO WHOM

FOR RESPONDENT!

D. FOR RESPONDENT!

D

PCS for petitioner is present. Counsel for Respondents is present. PCS filed a memo informing that IRP's permanent Registration number. The matter is re-opened and heard and posted for orders on 13.06.2017.

MEMBER (J)

MEMBER (T)